

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 13.01.2022 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 35 of 2022	Ajay Gupta Vs. Pramod Kumar Sharma Resolution Professional of M/S B.B. Foods Pvt. Ltd.	A. Anand	
<b>2.</b>	Comp. App. (AT) (Ins) No. 36 of 2022	Asset Reconstruction Company (India) Ltd. Vs. Adroit Pharmaceuticals Pvt. Ltd. & Anr.	Anoop Prakash Awasthi	
<b>3.</b>	Comp. App. (AT) (Ins) No. 37 of 2022	Ashwini Kumar Pandey Vs. Harsh Garg Interim Resolution Professional RS seven Lifestyle Pvt. Ltd. & Anr.	Manish Gandhi	

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**